ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) No Sir.

- (b) No Sir.
- (c) Does not arise.

Manufacturing of VCR by ECIL

3432. SHRI SODE RAMAIAH: Will the PRIME MINISTER be pleased to state:

- (a) whether Electronic Corporation of India Ltd. has any proposal to discontinue manufacturing of black and white TV and switch on the high technology area like video cassette recorder; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT. **ATOMIC** ENERGY, SPACE AND ELECTRONICS (SHRI SHIVARAJ V. PATIL): (a) and (b). ECIL does not have any proposal to discontinue manufacturing of Black and White TV. The Seventh Five Year Plan of ECIL envisages expansion of production facilities including manufacture of Video Cassette Recorders. Further details of manufacturing programme etc. are yet to be worked out.

Indian Organisations to Import American Computers

3433. SHRI BHOLA NATH SEN: Will the PRIME MINISTER be pleased to state:

- (a) whether the proposals of some Indian organisations to import American computers have been held up by the U.S. Commerce Department;
- (b) if so, the details of the proposals of Indian organisations for import of American computers which have so far not been cleared by the U.S. Commerce Department;
 - (c) the reasons for delay; and
- (d) the steps taken/proposed by Government?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF

OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

- (b) Import of 21 large American Computers for use by Government Departments and public sector undertaking and 17 such computers for use by R&D and educational institutions and others, cleared by Department of Electronics during 1983-85 are pending for export clearance of the US Commerce Department.
- (c) The reason for delay is that the U.S. Government is asking for end-user assurances which are still being negotiated between the two Governments.
- (d) Government has taken up the matter with the U.S. Government.

"Industrial Pollution in Bombay"

3434. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that many Central projects in Bombay are responsible for causing industrial pollution; and
- (b) if so, the steps being taken by Government at least to see that the Central Projects are not guilty of contribution to air and water pollution and thereby making the life of city dwellers exposed to hazards?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) Yes, Sir.

(b) Three major Central units in Bombay, viz., M/s. Hindustan Petrolem Corporation Ltd. M/s. Bharat Petroleum Corporation Ltd., and M/s. Rastriya Chemicals and Fertilizers Ltd., have been directed by the Maharashtra Pollution Control Board to take necessary measures to control air and water pollution. The implemention of the programmes is monitored by an Expert Group. The industries have also been asked to comply with safety measures.

Ancient Monuments in World Architectural List

3435. SHRIMATI JAYANTI
PATNAIK: Will the Minister of CULTURE
be pleased to state;